

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS KAPIL MEHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For Financial Creditor
Ms. Rituparna Sanyal, Adv.
Ms. Swastika Sengupta, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Post this matter **on 22.12.2023.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**